

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins) No. 1157 of 2019

In the matter of:

Export Import Bank of India
Vs
EPC Constructions India Ltd.
through Abhijit Guhathakurta, RP

.....Appellant

.....Respondent

Present:

For Appellant:- Mr. Ashish Rana and Mr. Harshit Garg, Advocates.

For Respondent :-Mr. Nakul Sachdeva, Mr. Aakarshan Sahay and Mr. Damandeep Singh, Advocates

With

Comp. Appeal (AT) (Ins) No. 1413 of 2019

In the matter of:

Shaarc Projects Ltd.
Vs
EPC Construction India Ltd. & Ors.

.....Appellant

.....Respondents

Present:

For Appellant:- Mr. Manish Shekhari and Mr. Ishita Sinha, Advocates.

For Respondent:- Mr. Nakul Sachdeva, Mr. Aakarshan Sahay and Mr. Damandeep Singh, Advocates

With

Comp. Appeal (AT) (Ins) No. 1416 of 2019

In the matter of:

Om Namah Shivay Logistics
International Pvt. Ltd.
Vs
EPC Construction India Ltd. & Ors.

.....Appellant

.....Respondents

Present:

For Appellant:- Mr. Manish Shekhari and Mr. Ishita Sinha, Advocates.

For Respondent:- Mr. Nakul Sachdeva, Mr. Aakarshan Sahay and Mr. Damandeep Singh, Advocates

With

Comp. Appeal (AT) (Ins) No. 1426 of 2019

In the matter of:

Export-Import Bank of IndiaAppellant

Vs

EPC Construction India Ltd. & Anr.
.....Respondents

Present:

For Appellant:- Mr. Ashish Rana and Mr. Harshit Garg, Advocates.

For Respondent :- Mr. Nakul Sachdeva, Mr. Aakarshan Sahay and Mr. Damandeep Singh, Advocates

With

Comp. Appeal (AT) (Ins) No. 1519 of 2019

In the matter of:

UCO BankAppellant

Vs

Abhijit Guhathakurta & Ors.
.....Respondents

Present:

For Appellant:- Mr. Ramji Srinivasan, Sr. Advcoate with Mr. Madhav Kanoria and Ms. Ruchi Choudhary, Advocates.

For Respondent :-Mr. Krishnan Venugopal, Sr. Advocate with Mr. Nakul Sachdeva, Mr. Aakarshan Sahay and Mr. Damandeep Singh, Advocates.

With

Comp. Appeal (AT) (Ins) No. 01 of 2020

In the matter of:

Slipco Constructions Pvt. Ltd.Appellant

Vs

EPC Construction India Ltd. & Ors.
.....Respondents

Present:

For Appellant:- Mr. Harsh Gurbori, Advocates.

For Respondent :-Mr. Nakul Sachdeva, Mr. Aakarshan Sahay and Mr. Damandeep Singh, Advocates.

With

Comp. Appeal (AT) (Ins) No. 13 of 2020

In the matter of:

Sathyam Procon Pvt. Ltd. & Ors.

.....Appellant

Vs

EPC Construction India Ltd. & Ors.

.....Respondents

Present:

For Appellant:- Mr. Surjeet Singh and Mr. Harsh Gurbori, Advocates.

For Respondent :- Mr. Nakul Sachdeva, Mr. Aakarshan Sahay and Mr. Damandeep Singh, Advocates.

With

Comp. Appeal (AT) (Ins) No. 14 of 2020

In the matter of:

EPC Constructions India Ltd.

.....Appellant

Vs

SREI Equipment Finance Ltd.

.....Respondent

Present:

For Appellant:- Mr. Krishna Venugopal, Sr. Advocate with Mr. Nakul Shchdeva, Mr. Aakarshan Sahay and Mr. Damandeep Singh, Advocates.

For Respondent :-Mr. Arijit Mazumdar, Mr. Shambo Nandy, Mr. Devesh Ajmani, Ms. Akanksha Kaushik and Ms. Aarushi Mishra, Advocates.

With

Comp. Appeal (AT) (Ins) No. 42 of 2020

In the matter of:

Gujrat Maritime Board

.....Appellant

Vs

Abhijit guhathakurta
Resolution Professional of EPC
Constructions India Ltd. & Anr.

.....Respondents

Present:

For Appellant:- None

For Respondent :- Mr. Nakul Sachdeva, Mr. Aakarshan Sahay, Mr. Aakarshan Sahay and Mr. Damandeep Singh, Advocates.

With

Comp. Appeal (AT) (Ins) No. 1474 of 2019

In the matter of:

Xylem Water Solutions India Pvt. Ltd.

.....Appellant

Vs

EPC Construction India Ltd. & Ors.

.....Respondents

Present:

For Appellant:- Mr. Amit Singh Chaddha, Sr. Advocate with Mr. Atul Shankar Mathur, Ms. Priya Singh, Mr. Umang Kataria and Mr. Sahil Mongia, Advocates.

**For Respondent :-Mr. Pradhuman Gohil, Ms. Ranu Purohit and Mr. Upendra Sai Perala, Advocates for R-4
Mr. Prerna Arora, Advocates for R-5
Mr. Nakul Sachdeva, Mr. Nakul Sachdeva, Mr. Aakarshan Sahay and Mr. Damandeep Singh, Advocates.**

With

Comp. Appeal (AT) (Ins) No. 134 of 2020

In the matter of:

Government of India, Through

Office of the Assistant Commissioner, GST

& Central Tax, Cuttack-II Division

.....Appellant

Vs

Abhijit Guhathakurta, Resolution

Professional, EPC Constructions India Ltd.

& Ors.

.....Respondents

Present:

For Appellant:- Mr. Prasenjeet Mohapatra, Advocates.

For Respondent :- Mr. Nakul Sachdeva, Mr. Nakul Sachdeva, Mr. Aakarshan Sahay and Mr. Damandeep Singh, Advocates.

With

Comp. Appeal (AT) (Ins) No. 144 of 2020

In the matter of:

Government of India
Through Office of the Assistant
Commissioner, GST & Central Excise,
Bhubaneswar-II Division

.....Appellant

Vs

Abhijit Guhathakurta, RP

.....Respondent

Present:

For Appellant:- Mr. Prasenjeet Mohapatra, Sr. Standing Counsel, GST and Central Excise.

For Respondent :- Mr. Nakul Sachdeva, Mr. Nakul Sachdeva, Mr. Aakarshan Sahay and Mr. Damandeep Singh, Advocates.

ORDER

27.02.2020- Let the Appeal be listed for consideration under caption

For Admission (After Notice) on **16th April, 2020** at 2:00 PM

In the meantime, pleadings to be completed in all the Appeals.

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Venugopal M.)
Member (Judicial)**

**(Shreesha Merla)
Member (Technical)**

SC/NN